

RAJASTHAN HIGH COURT BENCH, JAIPUR.

No. Gen./RHCB/2025/ **822**

Dated: **25.11.2025**

NOTICE

It is to inform that on **Constitution Day** - 26th November, 2025, a **Colloquium** on ***"Role of Lawyers in protection of the Constitutional Ethos and Challenges"*** will be organised from 03.00 P.M to 05.00 P.M in Satish Chandra Sabhagar, Rajasthan High Court Bench, Jaipur.

Hon'ble Judges / Sr. Advocates / Advocates / Officers / officials of the Rajasthan High Court Bench, Jaipur are requested to join the same.

BY ORDER

REGISTRAR (ADMN.)

Dated: **25.11.2025**

Copy forwarded to the following for information and necessary action:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
2. All the Private Secretaries to Hon'ble Judges, Rajasthan High Court Bench, Jaipur.
(for placing the notice before His/Her Lordship with the request that Hon'ble Courts will rise at 2.45 p. m. for the purpose.)
3. The Additional Solicitor General of India, RHCB, Jaipur.
4. The Advocate General/Addl. Advocate General, Rajasthan/ Govt. Advocate, Jaipur.
5. The Chairman, Bar Council of Rajasthan, Jodhpur/Jaipur.
6. The President, Rajasthan High Court Bar Association, Jaipur.
7. The President, The Bar Association, Jaipur.
8. The Principal Secretary to the Govt. of Rajasthan, Law & Legal Affairs Department, Jaipur.
9. The Registrar General, Rajasthan High Court, Jodhpur/Jaipur.
10. The Registrar (Vigilance) / (Writs) / (Class.) / (Class-II) / (O.S.Ds.), RHCB, Jaipur.
11. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur with the request to upload the notice on the web-site of Rajasthan High Court.
12. The Member Secretary, Rajasthan State Legal Services Authority, Jaipur.
13. The Registrar (Judl.) Rajasthan High Court Bench, Jaipur with the request to inform all the Court Masters that Hon'ble Courts will rise at 2.45 p. m. for the purpose. The aforesaid notice may also be published in the cause list.
14. All Joint Registrars / Dy. Registrars, Rajasthan High Court Bench, Jaipur.
15. Sr. Librarian, Rajasthan High Court Bench, Jaipur.
16. All Assistant Registrars / AOJs, Rajasthan High Court Bench, Jaipur.
17. Court Officer/Care Taker, RHCB, Jaipur with the direction to make necessary arrangements.
18. Assistant Registrar, Cause List, Rajasthan High Court Bench, Jaipur.
19. Notice Board, Rajasthan High Court Bench, Jaipur.

REGISTRAR (ADMN.)